

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-307
IB-2728/ND/2019

IN THE MATTER OF:

Om Logistics Ltd
Vs
Serval India Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 12.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. MAhe Zehra
For the Respondent : Ms. Sunieta Osha

ORDER

Arguments heard. Reserved for Orders.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)